Name of the Corporate Debtor: Akul Industries Private Limited; Date of commencement of CIRP: 03-09-2026 (Order receipt Date: 03-09-2026); List of creditors as on: 27-10-2026

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by securit	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	**Kotak Mahindra Bank Limited**	16.09.2026	37,970,265.46	33,927,593.87	Financial debt under Section 5(8)(i): corporate guarantee	**Nil**	33,927,593.87	**No**	16.70%	**Nil**	**Nil**	1,825,919.20	2,216,752.39	CD is corporate guarantor (Deed of Guarantee dt. 25.04.2019) for LAP A/c LAP18030050 of Aasvi Agency Pvt. Ltd. Not admitted: penal charges Rs. 12,91,059.23 and commitment fees Rs. 5,34,859.97. Under verification: interest on overdues Rs. 21,23,618.89 and legal charges Rs. 93,133.50.
2	**Kotak Mahindra Bank Limited**	17.09.2026	114,954,486.80	103,100,462.61	Financial debt under Section 5(8)(i): corporate guarantee	**Nil**	103,100,462.61	**No**	50.74%	**Nil**	**Nil**	4,049,075.32	7,804,948.87	CD is corporate guarantor (Deeds of Guarantee dt. 25.04.2019 and 28.09.2021) for LAP A/c LAP18406717 of Mr. Alok Kumar. Not admitted: penal charges. Under verification: interest on overdues Rs. 76,17,660.87 and legal charges Rs. 1,87,288.
	Total		**152,924,752.26**	**137,028,056.48**			**137,028,056.48**		**67.43%**			**5,874,994.52**	**10,021,701.26**	